

(b) whether it is also a fact that on report being made the police did not come to scene but arrived very very late; and

(c) if so, the action taken against them?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) There was exchange of hot words between some milk vendors and local price rise resisters on 1st November, 1964 at Kirti Nagar which led to an open fight between them.

(b) No sir, the police arrived within half an hour of the receipt of information.

(c) The cases against the two parties are under investigation.

Consumer Goods to Government Employees

175. Shri Surendra Pal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether Government have taken any decision to make consumer goods available to all Government employees in the Capital at a no-profit no-loss basis; and

(b) if so, how Government propose to deliver the goods to the employees?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). No, Sir. Government have, however, set up as a welfare measure the Central Government Employees Consumer Co-operative Society Ltd., New Delhi, to supply the Central Government employees working in Delhi/New Delhi essential commodities, consumer goods, textiles etc. at fair and reasonable prices.

Sadachar Samiti

Shri Vishwa Nath Pandey:
176. Shri Ram Harkh Yadav:

Shri Ram Sewak:
Shri P. G. Sen:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Central Government Departments have been asked to provide necessary co-operation and facilities to the Sadachar Samiti Workers in their Anti-Corruption Drive; and

(b) whether the Ministry of Home Affairs in a memorandum to various Ministries urged that suitable instructions should be issued to this effect?

The Minister of Home Affairs (Shri Nanda): (a) and (b). The Ministry of Home Affairs have requested all Ministries to issue suitable instructions to ensure that such co-operation and facilities are afforded to the workers of the Samiti as they may require for carrying out their activities. It has been explained that the objectives of the Samiti are to create a social and moral climate in the country to foster high ethical values and sustain the will and capacity of the people to fight corruption and to help launch and intensify a widespread campaign for this purpose.

12.05 hrs.

RE: MOTION FOR ADJOURNMENT
AND CALLING ATTENTION
NOTICE.

LAW AND ORDER SITUATION IN ORISSA

Mr. Speaker: I will now take up the adjournment motion given notice of by Shri Surendranath Dwivedy, Shri Kishen Pattnayak, Shri S. M. Banerjee, Shri Tridib Kumar Chaudhuri, Shri N. G. Ranga, Shri Narendrasing Mahida, Sardar Kapur Singh and Shri Himmatsinghji and the Calling Attention Notice of Shri H. C. Kachwal, Sardar Kapur Singh, Shri Surendranath Dwivedy, Shri Hem Barua, Shri Umanath, Shri Yashpal Singh, Shri P. Venkatasubbaiah and Shri D. C. Sharma. I have heard a